

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 4694  
TO BE ANSWERED ON MARCH 31, 2022**

**HOUSES TO URBAN POOR**

**NO.4694. SHRI B.B. PATIL:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) whether the Government has formulated any action plan to provide houses to the urban poor in Telangana during the next three years;**
- (b) if so, the details thereof; and**
- (c) the total number of urban poor in Telangana and the time by which the houses would be provided to them?**

**ANSWER**

**THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI KAUSHAL KISHORE)**

**(a) to (c): Land' and 'Colonization' are State subjects. The respective States/Union Territories (UTs) have to address the housing needs of its population. The Ministry of Housing and Urban Affairs, under the vision of 'Housing for All', is supplementing the efforts of States/UTs by providing Central Assistance under Pradhan Mantri Awas Yojana-Urban (PMAY-U), for construction of houses for all eligible families/ beneficiaries since 25.06.2015 in the urban areas of the country including those in the State of Telangana. Eligible beneficiaries can avail the benefit of PMAY-U through four verticals, i.e. Beneficiary-led Construction or enhancement (BLC); Affordable Housing in Partnership (AHP); 'In-Situ' Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS). Central assistance is released to States/UTs at the rate of ₹ 1.00 lakh per house under**

**ISSR component, ₹ 1.50 lakh per house under AHP and BLC components for construction of houses and interest subsidy upto ₹ 2.67 lakh under CLSS is provided to eligible beneficiaries through Central Nodal Agencies for acquisition of houses by purchase/ re-purchase or construction of houses and for incremental housing. Based on the project proposals submitted by the State of Telangana, a total of 2,38,450 houses involving Central Assistance of ₹ 4,197.24 crore have been sanctioned so far under PMAY-U. Of the sanctioned houses, 2,14,871 houses have been completed and 23,579 houses are at various stages of construction/grounding. State of Telangana has been advised to complete construction of all the remaining houses and allot them as per time frame stipulated in respective Detailed Project Reports (DPRs).**

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